

out of a total of 770 salary earners/employees' co-operative societies at the beginning of 1966, 424 societies have been exempted by the Reserve Bank from the purview of the Banking Regulation Act (as applicable to cooperative societies).

(c) and (d) The Government of West Bengal recommended in June, 1966, that the provisions of the Act specially those relating to the maintenance of minimum cash reserves and liquid assets in respect of urban co-operative credit banks should be relaxed.

(e) Since such relaxation would have defeated the purpose of extending the regulatory provisions of the Banking Regulation Act to cooperative banks, the recommendation was not accepted.

POST OF DIRECTOR OF THE CENTRAL INSTITUTE OF ORTHOPAEDIC SURGERY

1400. SHRI B. K. P. SINHA : With the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the post of the Director of the Central Institute of Orthopaedic Surgery has been filled up; and

(b) if so, when was the interview held for filling up of this post ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No, Madam.

(b) The interview for the post of the Director, Central Institute of Orthopaedics and Orthopaedic Surgeon, Safdarjung Hospital, New Delhi, was held by the U.P.S.C. on 5-12-1967.

REPORT OF THE ALL INDIA RURAL CREDIT REVIEW COMMITTEE

1401. SHRI M. K. MOHTA :
SHRI Z. A. AHMAD :

Will the PRIME MINISTER be pleased to state :

(a) whether the report of the All India Rural Credit Review Committee of the Reserve Bank has been received by Government;

(b) if so, what are the details of the recommendations made by the Committee; and

(c) whether Government have accepted the recommendations made by the Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) The All India Rural Credit Review Committee appointed by the Governor of the Reserve Bank submitted its report on 30th July, 1969.

(b) The important recommendations relate to (i) the establishment of an Agricultural Credit Board in the Reserve Bank of India, (ii) the setting up of a Small Farmers Development Agency in each of a number of selected districts throughout the country, (iii) the creation of a Rural Electrification Corporation to benefit undeveloped areas with agricultural potential, (iv) formulation of a more active and much bigger role for the Agricultural Refinance Corporation along with the enlargement of its resources and (v) the adoption of a number of measures for ensuring the timely and adequate flow of credit for agriculture through co-operative and commercial banks.

(c) Based on the interim recommendations made by the Review Committee in February, 1969, the proposals concerning the Small Farmers Development Agency, the Rural Electrification Corporation and the Agricultural Refinance Corporation are in the process of implementation. The other recommendations of the Review Committee are presently under consideration of the Reserve Bank.

COKING COAL

1402. SHRI M. K. MOHTA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government have offered to some of the coking coal producing companies to participate in their equity capital to enable them to solve their financial problem for the expansion of production;

(b) if so, the details of the offer made by the Government; and